

**IV Addl. Dist. & Sessions Judge, Doddaballapura.**

**Cause List dt. 06.07.2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>EVIDENCE</b> R.A.10069/2019 M.C.10096/2020 P and SC10043/2020 M.V.C.2/2021 M.V.C.28/2021 M.V.C.31/2021 M.V.C.33/2021 SC10002/2020	<b>SUMMONS</b> M.V.C.4/2021 M.V.C.32/2021 EX10018/2017 EX10019/2017 EX10020/2017 EX10021/2017 EX10054/2019 R.A.10002/2021
<b>ARGUMENTS /HEARING</b> M.A.10005/2020 R.A.10041/2020 R.A.10029/2019 CRL.R.P.10003/2020 SC10015/2018	<b>Call for records</b> A.P.10021/2020
<b>Call on</b> SC10007/2020	<b>Compliance</b> M.V.C.41/2019
	<b>OBJECTION</b> M.C.10019/2020

**Sd/-**

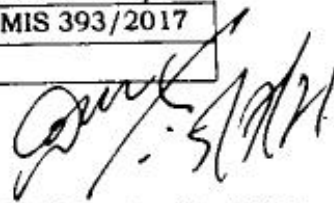
I/C IV Addl. Dist. & Sessions Judge,  
Doddaballapura.

Office of the  
Prl. Civil Judge & JMFC,  
Doddaballapura, Dated 5.07.2021.

**NOTIFICATION:**

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Prl. Civil Judge & JMFC, Doddaballapura, will be taken up on 6.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically or through Video conference through link: <https://meet.jit.si/pcjdbpura>

<b>Morning Session</b>		<b>Afternoon Session</b>	
Sl. No.	Case No.	Sl. No.	Case No.
1	OS 29/2011	1	OS 55/2014
2	OS 333/2014	2	OS 7/2018
3	OS 345/2017	3	OS 479/2019
4	OS 335/2019	4	CC 930/2010
5	OS 293/2020	5	CC 866/2016
6	OS 211/2021	6	CC 254/2018
7	OS 241/2021	7	CC 306/2018
8	CC 994/2013	8	CC 781/2018
9	CC 785/2014	9	CC 1027/2018
10	CC 16/2015	10	CC 390/2019
11	CC 293/2015	11	CC 395/2019
12	CC 961/2015	12	CC 411/2019
13	OS 872/2018	13	CC 1107/2017
14	CC 1227/2019	14	CRL.MIS 486/18
15	CC 1438/2019	15	CRL.MIS 393/2017
	CRIME 177/21		

  
Prl. Civil Judge & JMFC  
Doddaballapura

Morning SessionCivilEvidence

1. O.S 188/2011
2. " 36/2013
3. " 136/2013
4. " 286/2014
5. " 42/2014

To hear & Arguments

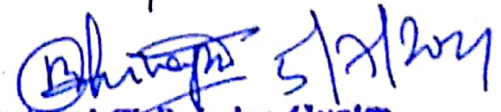
1. O.S 8/2009
2. " 438/2007
3. " 2/2010
4. " 360/2012
5. " 584/2012
6. " 200/15
7. " 590/2018
8. " 38/2018
9. F.P 10/2015
10. O.S 38/2019

Afternoon SessionCivilEvidence

1. O.S 360/2015
2. O.S 2/2016
3. O.S 256/2017
4. O.S 468/2018
5. O.S 388/2018

To hear and Arguments

1. O.S 158/2010
2. " 338/2012
3. " 456/2017
4. " 308/2019
5. " 258/2020
6. " 330/2020
7. " 318/2020
8. " 200/2020
9. " 154/2021
10. " 244/2009

  
 Additional Civil Judge (Junior  
 Division) and J.M.F.C.